

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-113-2020**

The Goa Foundation

... Petitioner

Vs

Town & Country Planning  
Dept. & Ors.

... Respondents

Ms. Norma Alvares, Advocate for the Petitioner.

Shri A.N.S. Nadkarni, Senior Advocate with Shri J. Supekar, Shri S.S.  
Rebello and Shri S. Sayed, Advocate for the Respondent No.8.**Coram :- DAMA SESHADRI NAIDU &  
M.S. JAWALKAR, JJ.****Date :- 24<sup>th</sup> September 2020****P.C. :**

The petitioner wants to amend the pleadings to incorporate the subsequent developments.

2. The eighth respondent, it seems, has filed a voluminous reply to petitioner's application for amending the pleadings.

3. The petitioner's counsel seeks time to go through the reply and file rejoinder, if necessary.

4. Post the matter on 08.10.2020.

**M.S. JAWALKAR, J.****DAMA SESHADRI NAIDU, J.**

NH